

**TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRA ORDINARY**  
**(PART – I SECTION-I)**  
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPT. OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 65 (RE-2008)/2004-2009

NEW DELHI, DATED THE 19<sup>th</sup> August, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008).

1. The following additions are made in Table 9 of Appendix 37A of the HBP v1 (RE2008).

| Sl. No. | VKGUY Product Code | ITC HS Code | Description                                                                                                                                                                                                            | Date of export from which benefits will be admissible |
|---------|--------------------|-------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|
| 26      | 09.26              |             | All Handmade Carpets of <b>Jute, Coir and Cotton</b> and other textile floor coverings of <b>Jute, Coir and Cotton</b> that are covered under Chapter 57, including synthetic Handmade Carpets, whether or not made up | 1.4.2008                                              |

**Notes for VKGUY Product Code 09.26**

**Note 1:** The requirement of KVIC/KVIB sourcing / registration shall not apply to VKGUY Product Code 09.26.

**Note 2:** The word ‘Handmade’ would include hand-made, or hand-woven, or hand-knotted, or hand-tufted.

**Note 3:** Exporters who have already been granted Focus Product / Focus Market Scheme benefits shall not be eligible for VKGUY scheme benefits under VKGUY Product Code 09.26, in view of the provision in Para 3.12.6 of FTP (RE2008).

This issues in Public interest.

Sd/-  
(R.S. Gujral)

Director General of Foreign Trade and  
Ex-Officio Additional Secretary to the Government of India

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